

No.A.2621/2022
NOTIFICATION

In partial modification of the Notification of even number dated 15/02/2024, the Honourable Chief Justice is pleased to re-constitute the below mentioned Committee with immediate effect:

No.	Name of the Committee	Name of the Members	In charge Registrar / Officer
16	Internal Complaints Committee [To deal with complaints of sexual harassment of women Judicial Officers in the State as well as any women in the High Court]	<i>[In case of complaint against Judicial Officers & Staff]</i> Hon'ble Mrs. Justice Mauna M. Bhatt Hon'ble Ms. Justice S.V. Pinto Hon'ble Mr. Justice H.D. Suthar Hon'ble Mr. Justice D.A. Joshi <i>[In case of complaint against Advocates, following Advocates shall be invited in addition to the above mentioned Honourable Judges]</i> (i) Ms. Megha Jani, Ld. Advocate (ii) Mr. Hriday Buch, Ld. Advocate	Ms. H.M. Pavar, Director, Arbitration Centre, High Court of Gujarat.

By order of the Honourable Chief Justice

Date: 16 /05/2024.


(Moolchand Tyagi)
REGISTRAR GENERAL

Copy submitted to: Honourable the Chief Justice and all the Honourable Judges – for kind information.

Copy to:

1. All the Registrars, High Court of Gujarat.
2. The Additional Registrar-cum-Principal Private Secretary to Honourable the Chief Justice.
3. Display on High Court website and High Court dashboard.

Date: 16 /05/2024.


REGISTRAR GENERAL